

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 56, 68 & 84 of 2013

Dated : 2nd July, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 56 & 84 of 2013

**Talwandi Sabo Power Ltd. Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. Respondent(s)**

**Counsel for the Appellant(s): Mr. Amit Kapur
Mr. Vishal Anand
Mr. Apoorva Misra**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for PSPCL
Ms. Shikha Ohri
Mr. Hemant Singh for R-2**

Appeal No. 68 of 2013

**Nabha Power Ltd. Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. Respondent(s)**

**Counsel for the Appellant(s): Mr. Sitesh Mukherjee
Mr. Aniket Prason
Ms. Shagun Jain**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for PSPCL
Ms. Shikha Ohri
Mr. Hemant Singh for R-2**

ORDER

We have heard the learned Counsel for the Appellant, Mr. Amit Kapur in Appeal Nos. 56 and 84 of 2013 for sometime.

Post these matters for further hearing on **06.08.2014 at 12:30**

P.M.

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson